

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-109

CP No.- 67/241242/ND/2021

New CA(Co.Act)110/2024

IN THE MATTER OF:

Kamlesh Sharma

.....Applicant

Vs.

DRG Wellness Pvt. Ltd.

.....Respondent

SECTION

U/s 241-242

Order delivered on 15.05.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,

HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appears on behalf of Applicant at the time of hearing. In the interest of justice, list this matter on **05.06.2024**.

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-

(MAHENDRA KHANDELWAL)
MEMBER (J)